

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:258

ANSWERED ON:26.07.2006

APPRAISAL BY DISTRICT COLLECTORS ON IMPLEMENTATION OF CENTRAL SCHEME /MPLADS

Mallikarjunaiah Shri S.

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

(a) whether the Government is contemplating to delegate powers to the Members of Parliament regarding appraisal of performance of Deputy Commissioners/District Collectors in respect of implementation of all MPLAD Schemes;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE),MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

(a) No sir. There is no move by the Government to delegate powers to the Members of Parliament regarding appraisal of performance of Deputy Commissioners/District Collectors in respect of implementation of all MPLAD Schemes.

(b)&(c) Does not arise.